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PART-II, SECTION—3, SUB SECTION (ii)

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE AND INDUSTRY  
DEPARTMENT OF COMMERCE

NOTIFICATION No. 12 (RE-2007) / 2004-2009  
NEW DELHI, DATED 10 JULY, 2007

S.O. (E) In exercise of powers conferred by Section 5 of the Foreign Trade (Development and Regulation) Act, 1992 read with paragraph 2.1 of the Foreign Trade Policy – 2004-09, the Central Government hereby amends Schedule – I (Imports) of the ITC(HS) Classifications of Export and Import Items, 2004-09 as under:

1. Import Policy for the following items will be amended as follows:

| Exim Code  | Item Description     | Policy | Policy Conditions                                                                                                      |
|------------|----------------------|--------|------------------------------------------------------------------------------------------------------------------------|
| 0802 90 10 | Betel Nuts:<br>Whole | Free   | Import allowed only through Mangalore port and of Nepalese origin through Jogbani and Panitanki Land Customs Stations. |
| 0802 90 12 | Split                | Free   | Import allowed only through Mangalore port and of Nepalese origin through Jogbani and Panitanki Land Customs Stations. |

|            |        |      |                                                                                                                        |
|------------|--------|------|------------------------------------------------------------------------------------------------------------------------|
| 0802 90 13 | Ground | Free | Import allowed only through Mangalore port and of Nepalese origin through Jogbani and Panitanki Land Customs Stations. |
| 0802 90 19 | Other  | Free | Import allowed only through Mangalore port and of Nepalese origin through Jogbani and Panitanki Land Customs Stations. |

2. This issues in public interest.

Sd/-  
(R. S. Gujral)  
Director General of Foreign Trade  
And Ex-Officio Additional Secretary to the Govt. of India

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